

September, 2016. These revised versions of the ESIA reports are uploaded on IWAI website in December, 2016.

An executive summary of consolidated EA report is available for public scrutiny in local language (Hindi and Bengali) versions at IWAI website. EIA report for entire Jal Marg Vikas Project and its executive summary is also disclosed at IWAI website and as per provisions of World Bank disclosure policies.

Any new investments in future that require use of a safeguard instrument such as an EIA reports will also follow the World Bank operational policies for public consultation and for disclosure.

Public consultations ensured involvement of public, NGO, experts in the project's pre-planning stage itself and addresses of their concerns and expectations from the project. The community members, government officials and NGO members opined that the proposed project would contribute to social and economic development of the region. The proposed project would contribute to increased employment opportunities for the local people during and after project implementation. The communities welcomed the project and all were in favour of the project. However, some of the fishermen and land holders have raised some concerns about the fishing activities/yield and the compensation to be given. Major issues highlighted during consultations were adequate compensation against the land, loss of livelihood, provision of alternate employment, river water pollution, fish yield and disruption of fishing activities. Each of the issues raised by stakeholders was analysed for practical and scientific basis, and for developing an appropriate mitigation, management and monitoring plan, depending on its importance and practicality.

Compensation for land acquisition in Polavaram project

893. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government is delaying the payments to farmers whose lands were acquired for construction of Polavaram Project under Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013; and

(b) if so, the details thereof and if not, the area of land required for the project, area acquired till date and compensation paid to number of farmers and expenditure incurred and expenditure to be incurred under the new Act?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM

MEGHWAL): (a) and (b) Land Acquisition (LA) and Rehabilitation and Resettlement (R&R) works are being carried out by the Government of Andhra Pradesh. The State Government has reported that funds are being released and paid immediately after bills relating to Land Compensation are presented in Comprehensive Financial Management System (CFMS) of the State.

Out of 1.66 lakh acres land identified for acquisition, 1.10 Lakh acres has been acquired incurring an expenditure of ₹ 5398.59 crore. The estimated cost of balance land is ₹ 7208.89 crore.

Cleaning of river Ganga

894. SHRI KAPIL SIBAL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) details of the projects as regards cleaning of river Ganga which were started since 2014 and continuing till date along with funds allocated and utilised till date;

(b) details regarding the timeline for cleaning of river Ganga that were announced by Government since 2014 till date, if not, the reasons therefor; and

(c) whether Government is aware that 87 per cent of the waste from toilets in the State of Uttar Pradesh enters the rivers, if so, the details thereof and the action of Government regarding this problem?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH):

(a) and (b) Cleaning of river is a continuous process and the Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of river Ganga (including its tributaries and Yamuna) by providing financial and technical assistance.

Under Namami Gange Programme, variety of coordinated activities meant for cleaning of river Ganga have been taken up. So far, a total of 261 projects have been sanctioned in sectors like sewerage infrastructures, Industrial pollution abatement, construction of ghats and crematoria development, river front development, afforestation and biodiversity conservation, bioremediation, rural sanitation, research and development, communication and public outreach programme etc. at an estimated cost of ₹ 25,563.48 crore. Out of these 76 projects have been completed and rest of the projects are at various stages of implementation.

The infrastructure projects are sanctioned with a long term Operation and Maintenance (O&M) of 15 years. Most of the projects for which work started in 2014 are completed and now in Operation and Maintenance stage.